

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 16<sup>th</sup> November, 2021*

No.HC.VII-64/2021/ 5926 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Saptarshi Garg, Additional Chief Judicial Magistrate, Dibrugarh, currently working as Officer on Special Duty (Vigilance) at the Principal Seat of the Gauhati High Court, as Joint Registrar (Vigilance), Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Kaushik Kumar Sharma transferred on promotion.

Shri Garg will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dibrugarh and join his new assignment immediately.

By Order,

*Sd/- Gautam Baruah,*  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-64/2021/ 5927 - 5948 /A.

Dated 16.11.2021

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

He is requested to place the services of Shri Saptarshi Garg at the disposal of the Gauhati High Court with effect from the date of his joining in the Gauhati High Court, Guwahati.

2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, \_\_\_\_\_
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Nalbari/Dhubri.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup, Guwahati.
9. The Special Judge, Assam, Guwahati.

*Contd.....*

*16/11/2021*

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10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, No. 2 and Member, MACT, No.3, Kamrup (M), Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/ Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati.
14. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
15. Shri Saptarshi Garg, Additional Chief Judicial Magistrate, Dibrugarh, currently working as Officer on Special Duty (Vigilance), Gauhati High Court, Guwahati.
16. The Chief Judicial Magistrate, \_\_\_\_\_
17. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
- ✓ 20. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
21. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**

  
16/11/2021